CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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OA No.60/1314/2017

Chandigarh, this the 26th day of November, 2018

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MRS. P. GOPINATH, MEMBER (A)

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Siri Narayan S/o Sh. Chandan Lal, aged 59½ years, Assistant Landscaping Officer, Office of Executive Engineer, Horticulture Division No.2, Chandigarh, resident of # 2062, Sector 27-C, Chandigarh (Group-B).

... APPLICANT

(Present: Mr. Barjesh Mittal, Advocate)

VERSUS

- 1. Union Territory, Chandigarh Administration through its Advisor to the Administrator, U.T. Civil Secretariat, Sector 9-D, Chandigarh.
- 2. Secretary Engineering, Union Territory, Chandigarh Administration, U.T. Civil Secretariat, Sector 9-D, Chandigarh.
- 3. Chief Engineer, Union Territory, Chandigarh, U.T. Civil Secretariat, Sector 9-D, Chandigarh.
- 4. Madan Gopal Acharya, IAS (Retd.) Inquiry Officer, H.No.815, Phase-4, SAS Nagar, Mohali Punjab.

... RESPONDENTS

(Present: Mr. Aseem Rai, Advocate)

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J) :-

Learned counsel for the applicant very fairly submitted that the present petition, wherein the applicant has impugned only charge-sheet, respondents have concluded the departmental proceedings and have imposed penalty of cut in pension. Therefore, he submitted that the petition deserves to be dismissed as having been rendered infructuous in present form and if the applicant feels aggrieved with the order now passed, he can file an appropriate application in that relevant connection, as per rules and law. Ordered accordingly.

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(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Date: 26.11.2018.

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